

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TYBROS (INDIA) TOURS PRIVATE LIMITED Date of Commencement of Liquidation: 04-04-2022; List of Stakeholders as on Date: 15-06-2022; Name of IP: Mr. Sunil Kumar Agrawal; Process Number: 1; Last 5 digit of registration number: 10222

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	94917106	1	11878629				Annexure 3
4	Unsecured financial creditors	5	28532418	3	20017567				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1569320	1	1569320				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	193803	1	191578				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	504145	3	308145				Annexure 9
Total		13	125716792	9	33965239				